

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

26

C.S.P. No. 915/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: M/s. Setco Chemicals (India) Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Akshay B. Udeswi	- Advocate	
	a/w		

2.	Mr. Saurabh Devrukhkar	- Advocate	
	ilb		

M/s Sanjay Udeswi & Co.
Advocates for the Petitioners.

} Akshay B. Udeswi

ORDER

CSP No. 915/230-232/NCLT/MB/MAH/2017

The Company Petition is admitted.

List this matter for final hearing on 20.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)